## ग्रामीण विद्यतीकरण

1044.श्री ओंकार सिंह लखावत: क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

- (क) देश के कुल गांवों में से कितने गांव 1998 तक विद्युतीकृत कर दिये गये हैं,इसका प्रतिशत कितना है:
- (ख) गांव के विद्युतीकरण होने की क्या परिभाषा
- (ग) क्या सरकार गांव के विद्युतीकरण की परिभाषा को परिवर्तित करने का विचार रखती हैं:और
- (घ) देश के शत प्रतिशत गांवों को विद्युतीकृत करने का लक्ष्य कब तक प्राप्त कर लिया जायेगा ?

विद्युत मंत्री (श्री पी.आर.कुमारमंगलम): (क) 1991 की जनगणना के अनुसार,देश में 5,87,258आवासीय गांव है । सितम्बर,1998 तक 502186 गांवों (अनंतिम) को विद्युतीकृत कर दिया गया है। यह कुल आवासीय गांवों का 85.5% हैं।

(ख) और(ग) ग्रामीण विद्युतीकरण की परिभाषा जिसे अभी हाल ही में (अक्तूबर,97) सरकार द्वारा संशोधित किया गया है,निम्रवत् है:-

"किसी गांव को तभी विद्युतीकरण माना जाएगा

आवासीय क्षेत्र में विद्युत का किसी भी उद्देश्य के लिए.

गांव की राजस्व सीमा के भीतर प्रयोग किया

(घ) ग्रामीण विद्युतीकरण एक सतत प्रक्रिया है तथा विभिन्न राज्यों में शेष गांवों को,संबंधित राज्यों में विद्युत आपूर्ति की स्थिति तथा अन्य निवेशों के आधार पर,नोंवी और अनुवर्ती पंचवर्षीय योजनाओं में विद्युतीकृत कर दिया जाएगा।

## Foreign Assistance for Nathpa Jhakhri and Chamera Power Projects

1045. SHRI ANIL SHARMA: Will the Minister of POWER be pleased to state:

(a) the names of foreign countries which were granting assistance for the

Nathpa Jhakhri and Chamera Project, Project-wise:

- (b) the quantum of assistance, projectwise and year-wise granted till date;
- (c) the countries which have stopped aiding these projects, project-wise;
  - (d) if so, the details thereof; and
- (e) the steps taken to ensure timely completions of each projects?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) The details regarding lending agencies of foreign countries and the quantum of assistance in respect of Nathpa Jhakri HE Project (1500 MW) is given in the Statement. (See below)

As regards Chamera HE Project (540 MW), Ms. Export Development Corporation (EDC) and Canada International Development Agency (CIDA) of Canada were granting assistance for Chamera HE Project (540 MW) being executed by NHPC as loan and grant respectively. The details are given in Statement-II. (See

- (c) and (d) None of the countries have stopped aiding these projects.
- (e) While the Chamera HE Project (540 MW) has already been commissioned, Nathpa Jhakri HE Project (1500 MW) is scheduled to be commissioned by March, 2002. The execution of Nathpa Jhakri HE Project is being monitored by an Empowered Committee headed Secretary, Ministry of Power on regular basis as well as by a Task Force headed by Minister of Power to ensure its timely completion.

Statement-I

Details of year-wise quantum of Assistance (Loan) Received for Nathpa Jhakri H.E.

Project (1500 MW)

					(Rs. in crores)	
SI. No	N.ime of Lender	'93-94 '94-95	*95-96	'96-97	'97-98	'98-99 (upto Oct.' 1998
1.	I.B.R.D. through Govt, of India	131.89 205.0	0 215.01	198.00	239.00	112.31
2.	KFW. Germany	0.00 33.59 .	. 47,89	1.44	52.76	46.58
3.	USB AG. Zurich (formerly Swiss Bank Corporation)	0.00 20.36	30.52	15.24	45.55	8.22
4.	EKSPORTFINANS, Norway	0.00 0.00	31.52	24.80	38.41	6.13
5.	NORDIC INVESTMENT BANK, Finland	0.00 20.04	1.77	6.61	13.42	0.00
6.	BARCLAYS BANK, PLC, U.K.	0.00 0.00	0.00	0.00	23.62	0.87
7.	BANQUE NATIONALE DE PARIS, FRANCE	0.00.000	0.00	0.00	23.70	0.00

Statement-II

Details of year-wise quantum of EDC Loan and CI DA grant received for Chamera H.E.

Project (540 MW)

(Canadian \$ million)

SI.	Year	EDC	CIDA
No.			
1.	1984-85	15.204	8.187
2.	1985-86	24.117	12.986
3.	1986-87	44.517	23.970
4.	1987-88	37.228	20.046
5.	1988-89	28.156	15.161
6.	1989-90	16.104	8.671
7.	1990-91	14.624	7.874
8.	1991-92	13.487	7.265
9.	1992-93	4.456	2.401
10	1993-94	7.447	4.815
11.	1994-95	2.688	0.000
12.	1995-96	0.875	0.441
13.	1996-97	0.653	0.355
14.	1997-98	0.500	0.267

CIDA grant is given to Ministry of Power, Government of India for utilisation in Chamcra HE Project (Stage-I) Himachal Pradesh.

## **Problems in Hydel Power Projects**

1046. SHRI **PARMESHWAR** KUMAR AGARWALLA: Will the Minister of POWER be pleased to state:

- (a) whether Government are taking any action to sort out pending problems in the hydel power for the States of North India;
  - (b) the problems sorted out so far; and
- (c) the action taken or proposed to be taken by the Government to sort out the remaining problems?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) to (c) Besides shortage of funds, the main problems encountered by the States of Northern Region concerning development of hydel power are Inter-State aspects as well as environmental and forest issues. The problerhs of environmental and forest clearance can be sorted out by furnishing the requisite inputs by the project authorities. Govt, of India has approved the Policy on Hydro power development in August 1998, which inter-alia addresses to the problem of funding these projects as well as evolving an approach towards .projects affected by Inter-State issues. The Policy envisages providing adequate funds in the Central/ State Government projects and organisations, supplemental funding through agencies like Power Finance Corproation, entrusting basin-wise hydro power development to Central Power Undertakings, funding support to survey and investigations for preparation of Detailed Project Report (DPR) for new projects, attracting private investment through encouraging joint-ventures, making efforts towards evolving a consensus among basin States regarding allocation of projects, simplification of procedure for transferring of clearances from State Governments to Central PSUs and from State Governments to Private sector.

Forum like Northern Zonal Council is also utilised for bringing about State Governments concerned to reach an amicable settlement arising out of inter-State disputes etc.

In terms of the Policy, it has been possible to entrust the power projects in Parbati River Valley (total installed capacity of 2051 MW) to National Hydroelectric Power Corproation (NHPC). NHPC has also been assigned the task of implementing the Chamcra Hydroelectric Project Stagc-II (300MW).

## Power quota to exporting units by NTPC

1047. SHRI RAMDAS AGARWAL: Will the Minister of POWER be pleased to

- (a) the total MW units earmarked by NTPC for exporting units from Corporation's discretionary quota and if so, at what rate supply of power being made to them;
- (b) whether Government are contemplating to increase the power quota of supply to exporting units;
- (c) if so, the present demand thereof; and
- (d) the quantity proposed to be increased so as to make them more competitive in the open market?

THE MINISTER OF POWER (SHRI P. R. KUMARAMANGALAM): (a) Total allocation of power to export oriented ferroalloys/pellets units from unallocated quota of central sector generating stations i.e. NTPC and others is 45 MW and 333.5 MW during peak hours and non-peak hours respectively. These units have been allocated power at tariff rates of NTPC/other Central Sector stations and wheeling charges and transmission losses for intermediary system of the State Elec-tricity Boards/Utilities\*:

(b) to (d) There is no general proposal as such under consideration of Government.